

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 116  
CP No. (IB)- 50/9/JPR/2020  
Under Section 9 of IBC, 2016

**In the matter of:**

M/s Clariant Chemicals (India) Ltd. ... Operational Creditor

Versus

M/s Prayag Polytech Pvt. Ltd. ... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**

For the Operational Creditor : Umang Gupta, Adv.

For the Corporate Debtor : Virendra Ganda, Sr. Adv.  
Vipul Ganda, Adv.  
Amodini Raina, Adv.  
Ayandeb Mitra, Adv.

**ORDER**

List the matter on 14.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 29, 2024